NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB) No. 37/BB/	-	For	Rule 4 of	M/s Small Industries Development
2018		compliance	IB -	Bank of India Vs M/s Shri Tubes and
		,		Steels Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

) SHARAN KUKREJA 7022020508

FOR PETITIONER

FOR CYRIL AMARCHAND MANGALDAS.

ORDER

Counsel for Petitioner is present. He has filed memo alongwith annexure. He reported that, he has complied some objections raised by the registry. Issue notice to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 05/03/2018.

Member (T)

Member (J)